

SLP(C)... 7334-7338 OF 2004
ITEM No.MM(10)

Court No. 2

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...CC 7334-7338/2004

(From the judgement and order dated 16/08/2004 in WP 15556/04,
16015/04, 16221/04, 18547/04 and 21444/04 of The HIGH COURT OF
KERALA AT ERNAKULAM)

STATE OF MEGHALAYA & ANR. ETC.

Petitioner (s)

VERSUS

STATE OF KERALA & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for permission to file SLP)

Date : 31/08/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner (s)Mr. Harish N. Salve, Sr.Adv.
Mr. Mukul Rohtagi, Sr.Adv.
Mr. Manish Agarwal, Adv.
Ms. Meenakshi, Adv.

Mr. E.C. Agrawala,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

List on Monday, 6.9.2004 before the appropriate
Bench.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER